

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1)	P. Stella Mary (for) K. Moolthy	Counsel for 6 to 8	
2)	V MAHABATH	- P.C.S for R-9	
3)	PAWAN.	Counsel for R1 to R5	
4)	Rajkumar Shabakh	Counsel for Petitioner	

ORDER

Counsel for Petitioner present. Counsels for R1 to R5, R6 to R8 and R9 are present. Counsel for R1 to R5 prayed for short time to file counter. He is directed to file the counter and serve copy of the same to the other side prior to the next date of hearing. Counsel for petitioner stated that a rejoinder would be filed immediately after receiving a copy of the counter. At request of both sides, time is enlarged for hearing final submissions in the main CP. Put up on 28.08.2018.

sd.

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)